

ORISSA HIGH COURT

FILING REPORT AS ON :14/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/14532/2026	PRATIK @ PRATEEK KUMAR MANDHATA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// () //	AOD20240000806C202600015
2	D-BLAPL/14535/2026	MUKTIRAM SUNA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TITILAGARH /139 /2026 () //	
3	D-BLAPL/14536/2026	MAHARIN BAGHEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	KOMNA PS /146 /2026 () //	
4	D-BLAPL/14538/2026	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 () //	
5	D-BLAPL/14539/2026	DASARATHI BISHOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600131
6	D-BLAPL/14540/2026	RINKU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SONEPUR /283 /2025 () //	
7	D-BLAPL/14541/2026	PRIYABRATA TRIPATHY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MADHUPATNA /61 /2026 () //	
8	D-BLAPL/14546/2026	SUREKHA MAJHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	BINIKA /108 /2026 () //	
9	D-BLAPL/14547/2026	AJAY @ KARTIK MAHALIK @ AJAY MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /406 /2025 () //	
10	D-BLAPL/14551/2026	BABULI MAHARANA @ SATYABADI VS STATE OF ODISHA	RAMDAS ACHARY VS	DIGAPAHANDI /164 /2026 () //	
11	D-BLAPL/14554/2026	KARUNAKAR KABI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /88 /2026 () //	AOR20220002787C202600083

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12	D-BLAPL/14555/2026	KABI CHANDRA SETHY @ PRABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /9 /2010) //	AOD20240000242C202600116
13	D-BLAPL/14558/2026	RAJESH NAYAK @ DINU VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	MARKAT NAGAR /112 /2026) //	AOR20250001113C202600010
14	D-BLAPL/14562/2026	BHARAT SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0) //	
15	D-BLAPL/14565/2026	JUNESH NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /) //	AOD20240000242C202600117
16	D-BLAPL/14569/2026	BHARAT KUMAR KABI @ BHARAT KABI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANDARIPOKHARI /260 /2025) //	
17	D-BLAPL/14574/2026	AYUB KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	SAMBALPUR TOWN /90 /2026) //	
18	D-BLAPL/14576/2026	BAPU @ CHITA RANJAN SAMANTARAY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /164 /2026) //	AOD20220004576C202600054
19	D-BLAPL/14578/2026	MALAYA TAKRI @ MALAYA @ TIYAN TAKIRI VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /245 /2025) //	
20	D-BLAPL/14594/2026	JAGADISH SISA @ JAGA SISA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KORAPUT SADAR /213 /2025) //	
21	D-BLAPL/14598/2026	RAJKUMAR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /41 /2026) //	
22	D-BLAPL/14599/2026	SHARAT NAIK @ SARAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /178 /2026) //	
23	D-BLAPL/14601/2026	GYANA RANJAN PANDA	JUGALA KISHORE PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14602/2026	SHIBA CHARAN BAG	AMULYA RATNA PANDA	SONEPUR /117 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14604/2026	SANJIB MEHER	MITHUN DAS	BAREIPALI /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14605/2026	SABAN MACHHUA @ SABAN MACHCHUA	MITHUN DAS	CHAMPUA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14609/2026	MINAKETAN SAHOO	MANORANJAN MUDULI	PARJANG /11 /2026	AOD20240000388C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14611/2026	BASANTA SARAF	SANJIB KUMAR BHANJADEO	BISSAMCUTTACK /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14612/2026	MINAKETAN SAHOO	MANORANJAN MUDULI	BAGHAMARI /22 /2026	AOD20240000388C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14613/2026	KRUSHNA LOHAR	MITHUN DAS	CHAMPUA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14615/2026	DEEPAK KUMAR SAWAYAN	MITHUN DAS	CHAMPUA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14619/2026	ARUN INGOLE	SURAJ MOHANTY	NISCHINTAKOILI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14620/2026	BIRENDRA KHATUA	JUGALA KISHORE PANDA	BARPALLI /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14622/2026	SATYAM NAG	SWETA DASH	BAREIPALI /195 /2025	
		VS	VS	()	

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35	D-BLAPL/14623/2026	STATE OF ODISHA SUBHAM KOKATE VS	SURAJ MOHANTY VS	// NISCHINTAKOILI /119 /2026 ()	
36	D-BLAPL/14625/2026	STATE OF ODISHA JOSEPH NAIK @ SONU NAIK @ NEPALI VS	RABINDRANATH PRUSTY VS	// ORIENT /116 /2025 ()	
37	D-BLAPL/14627/2026	STATE OF ODISHA AJAYA MALLICK VS	RAGHUNATH BISWAL VS	// MOHANA /113 /2025 ()	
38	D-BLAPL/14629/2026	STATE OF ODISHA SUNNU @ SUNNU BASOR VS	SARAT KUMAR JENA VS	// G.R.P.S.,SAMBALPUR /9 /2026 ()	
39	D-BLAPL/14630/2026	STATE OF ODISHA SAMBHU MUKHI VS	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600138
40	D-BLAPL/14632/2026	STATE OF ODISHA MINAKETAN SAHOO VS	MANORANJAN MUDULI VS	// DHENKANAL SADAR /519 /2025 ()	AOD20240000388C202600016
41	D-BLAPL/14633/2026	STATE OF ODISHA AJIT SANDHA VS	SARAT KUMAR JENA VS	// BARPALLI /30 /2026 ()	
42	D-BLAPL/14634/2026	STATE OF ODISHA PRAVEEN KUMAR AHIRWAR VS	SARAT KUMAR JENA VS	// BARPALLI /127 /2026 ()	
43	D-BLAPL/14635/2026	STATE OF ODISHA CHHOTU BISHI VS	SARAT KUMAR JENA VS	// BARPALLI /30 /2026 ()	
44	D-BLAPL/14637/2026	STATE OF ODISHA UTTAM BIBHAR VS	SARAT KUMAR JENA VS	// BARPALLI /30 /2026 ()	
45	D-BLAPL/14638/2026	STATE OF ODISHA BIMAL SAHU VS	SARAT KUMAR JENA VS	// BEGUNIAPADA /669 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/14639/2026	GOLAK @ GOLAKHA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /138 /2026 () //	
47	D-CMAPL/22716/2026	DURYODHAN PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
48	D-CMP/22537/2026	RANJU BEHERA VS BASANTA KUMAR PATRA	NIRANJAN PANDA VS	// () //	AOD20260000172C202600025
49	D-CMP/22588/2026	NILAMANI SUTAR VS NIRANJAN TARAI	PRASANNA KUMAR RATH (1) VS	// () //	
50	D-CMP/22609/2026	KARTIK AICH VS KRUSHNA CHANDRA SWAIN	SOUMYA RANJAN PATI VS	// () //	
51	D-CMP/22613/2026	DINAMANI DASH VS DAMAYANTI UPADHYAYA	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202600078
52	D-CMP/22620/2026	SUBHALAXMI INNOVATIVE PVT. LTD VS SAILABALA SAMANTARAY	AMIYA KUMAR TARAI VS	// () //	
53	D-CMP/22641/2026	PRANATI MOHANTY VS DILLIP KUMAR SAMANTRAY	SRINIBASH SATAPATHY VS	// () //	
54	D-CMP/22714/2026	RAMA CHANDRA MISHRA VS KAMALA DEBI	ASHOK KUMAR BEHERA VS	// () //	
55	D-CMP/22777/2026	RADHARANI BUS OWNERS ASSOCIATION, BARAMUNDA, BARAMUNDA, BARAMUNDA VS SK. KAMALUDDIN	SUNIL ABHINAV NEUPANE VS	// () //	
56	D-CONTC/22539/2026	ULLI CHANDRAHAS DORA VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT	ADV VS	// () //	AOD20230000737C202600077
57	D-CONTC/22543/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	XXXXXXXXXXXXXXXXXXXX	//	

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	CONTC/2984/2026	VS	VS	0	
		SECRETARY, HOME DEPT., BHUBANESWAR		//	
58	D-CONTC/22545/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2994/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR		//	
59	D-CONTC/22546/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK.		//	
	CONTC/3009/2026	VS	VS	0	
		SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//	
60	D-CONTC/22548/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2998/2026	VS	VS	0	
		SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//	
61	D-CONTC/22549/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK.		//	
	CONTC/3008/2026	VS	VS	0	
		INSPECTOR GENERAL OF POLICE, (TECHNICAL), ODISHA, CUTTACK		//	
62	D-CONTC/22550/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2993/2026	VS	VS	0	
		DIRECTOR GENERAL AND I.G. OF POLICE, CUTTACK		//	
63	D-CONTC/22551/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2986/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//	
64	D-CONTC/22553/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3001/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//	
65	D-CONTC/22554/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK.		//	
	CONTC/3010/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//	
66	D-CONTC/22558/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2992/2026	VS	VS	0	
		SUPERINTENDENT OF POLICE, BHUBANESWAR, KHURDA		//	
67	D-CONTC/22559/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2983/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR		//	
68	D-CONTC/22562/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2991/2026	VS	VS	0	

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		SECRETARY, HOME DEPT., BHUBANESWAR		//	
69	D-CONTC/22564/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3013/2026	VS	VS	0	
		FIRE OFFICER, CUTTACK		//	
70	D-CONTC/22565/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3011/2026	VS	VS	0	
		D.I.G. OF POLICE, SUNABEDA, KORAPUT		//	
71	D-CONTC/22566/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2990/2026	VS	VS	0	
		SUPERINTENDENT OF POLICE, BALASORE		//	
72	D-CONTC/22567/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK		//	
	CONTC/3005/2026	VS	VS	0	
		DIRECTOR GENERAL OF POLICE, CUTTACK		//	
73	D-CONTC/22568/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2988/2026	VS	VS	0	
		SUPERINTENDENT OF POLICE, BALASORE		//	
74	D-CONTC/22569/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3012/2026	VS	VS	0	
		D.G. OF POLICE, ODISHA, CUTTACK		//	
75	D-CONTC/22570/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3002/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR		//	
76	D-CONTC/22571/2026	M.SANKAR PRASAD DORA		//	
		VS	VS	0	
		N.B.S.RAJPUT, I.A.S		//	
77	D-CONTC/22572/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2987/2026	VS	VS	0	
		SECRETARY, HOME DEPT., BHUBANEWAR		//	
78	D-CONTC/22575/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3004/2026	VS	VS	0	
		DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK		//	
79	D-CONTC/22576/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3006/2026	VS	VS	0	
		SECRETARY, HOME DEPT., BHUBANESWAR		//	

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80	D-CONTC/22578/2026 CONTC/2996/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //	
81	D-CONTC/22581/2026 CONTC/2995/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR	ADV. VS	// 0 //	
82	D-CONTC/22599/2026	SANJUKTA PATTNAIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
83	D-CONTC/22603/2026	GURUNATH BRAHMA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
84	D-CONTC/22616/2026	MANAS RANJAN SWAIN VS CHANCHAL RANA, IAS	ADV. VS	// 0 //	
85	D-CONTC/22622/2026	HAREKRUSHNA ROUT VS DEBADUTTA PRADHAN, TAHASILDAR, CUTTACK SADAR	ADV. VS	// 0 //	
86	D-CONTC/22629/2026 CONTC/3000/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	ADV. VS	// 0 //	
87	D-CONTC/22634/2026	PRAKASH CHANDRA JENA VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT.	ADV. VS	// 0 //	AOD20240000618C202600103
88	D-CONTC/22644/2026	DIPALI DEBASMITA DAS VS DURYODHAN KISAN, SUPERINTENDING ENGINEER, KEONJHAR	ADV. VS	// 0 //	
89	D-CONTC/22649/2026	ABHIRAM BHOI VS SUBHA SARMA, IAS	ADV. VS	// 0 //	
90	D-CONTC/22650/2026	KHIROD KUMAR MALLIK VS SUBHA SARMA, IAS	ADV. VS	// 0 //	
91	D-CONTC/22653/2026	RAMESH CHANDRA SAHOO	ADV.	//	

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		VS	VS	()	
		SUBHA SARMA, IAS		//	
92	D-CONTC/22658/2026	BINOD KUMAR MOHARANA	ADV	//	AOD20240000338C202600002
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
93	D-CONTC/22659/2026	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY	ADV KUMAR DAS	//	AOD20240000338C202600003
		VS	VS	()	
		HEMANT SHARMA, ADDITIONAL CHIEF SECRETARY HOME DEPTT.		//	
94	D-CONTC/22660/2026	BIBHUSINI SINGH	ADV	//	AOD20240000338C202600004
		VS	VS	()	
		DR. PRASANTA KUMAR MOHANTY, DISTRICT EDUCATION OFFICER, NUAPADA		//	
95	D-CONTC/22661/2026	TARANISEN PATRA	KALINGA KESHARI MOHAPATRA	//	
		VS	VS	()	
		CHANCHAL RANA, I.A.S		//	
96	D-CONTC/22685/2026	BISWAMBAR MUKHI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		ARINDAM DAKUA, IAS		//	
97	D-CONTC/22694/2026	NARENDRA MOHAN MARANDI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		RAJESH PRADHAN, SUPDT. ENGINEER. RURAL WORKS DIVISION., BARIPADA		//	
98	D-CONTC/22699/2026	RAJENDRA PRASAD SAHOO	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
		ARINDAM DAKUA, IAS		//	
99	D-CONTC/22725/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV	//	
		VS	VS	()	
		PRINCIPAL SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR		//	
100	D-CONTC/22728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV	//	
		VS	VS	()	
		COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//	
101	D-CONTC/22730/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV	//	
		VS	VS	()	
		SECRETARY, HOME DEPT., BHUBANESWAR		//	
102	D-CONTC/22731/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV	//	
		VS	VS	()	

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103	D-CONTC/22734/2026	DIRECTOR GENERAL OF POLICE, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
104	D-CONTC/22737/2026	SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
105	D-CONTC/22738/2026	PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
106	D-CONTC/22739/2026	SECRETARY, HOME DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
107	D-CONTC/22740/2026	COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR NARENDRANATH SETHI VS	SIDHARTH SHANKAR PADHY VS	// // 0	
108	D-CONTC/22743/2026	DR.N THIRUMALA NAIK, IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
109	D-CONTC/22744/2026	PRINCIPAL SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
110	D-CONTC/22746/2026	I.G. OF POLICE, POLICE (S.A.P), ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
111	D-CONTC/22748/2026	COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
112	D-CONTC/22749/2026	DIRECTOR GENERAL OF POLICE, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
113	D-CONTC/22751/2026	COMMISSIONER CUM SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
		SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/22753/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR GENERAL, CUTTACK	VS	// 0 //	
115	D-CONTC/22756/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR	VS	// 0 //	
116	D-CONTC/22757/2026	AKSHAYA KUMAR SAHOO VS ANU GARG, CHIEF SEC., GOVT. OF ODISHA	ALOK KUMAR DAS VS	// 0 //	
117	D-CONTC/22759/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, BHUBANESWAR	VS	// 0 //	
118	D-CONTC/22760/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	VS	// 0 //	
119	D-CONTC/22761/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	VS	// 0 //	
120	D-CONTC/22765/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, BHUBANESWAR	VS	// 0 //	
121	D-CONTC/22767/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	VS	// 0 //	
122	D-CONTC/22770/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	VS	// 0 //	
123	D-CONTC/22773/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPARTMENT, BHUBANESWAR	VS	// 0 //	
124	D-CONTC/22775/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPARTMENT, BHUBANESWAR	VS	// 0 //	
125	D-CONTC/22778/2026	SANJUKTA ROUT	ADV.	//	

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		VS	VS	()	
126	D-CONTC/22780/2026	PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
127	D-CONTC/22783/2026	DIRECTOR GENERAL OF POLICE, CUTTACK		//	
		CHANDRASEKHAR PARIDA	ADV.	//	
		VS	VS	()	
128	D-CRLA/14530/2026	BALMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//	
		DULABHA NAIK	RAJENDRA NARAYAN ROUT	TARASINGI /37 /2021	AOR20220001558C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/14553/2026	AMIR ALI SEIKH @ SEKH @ SHEKH	PRATIK NAYAK	MADHUPATNA /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLA/14563/2026	SRIKANTA SETHY	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /51 /2003	AOD20220003518C202600021
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
131	D-CRLA/14566/2026	GANGADHAR NAIK	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /51 /2003	AOD20220003518C202600022
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
132	D-CRLA/14567/2026	RAMESH CHANDRA SETHY	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /51 /2003	AOD20220003518C202600023
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
133	D-CRLMA/14593/2026	SARALA MANDAL @ BISWAS	UMESH CHANDRA DORA	MOTU /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/14525/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	PRABHAKAR SABAT	MALKANGIRI /399 /2023	AOD20260000172C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/14526/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	PRABHAKAR SABAT	MALKANGIRI /714 /2022	AOD20260000172C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/14527/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	PRABHAKAR SABAT	MALKANGIRI /375 /2024	AOD20260000172C202600027
		VS	VS	()	

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137	D-CRLMC/14528/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	JINURANI VS	// MALKANGIRI /29 /2024 ()	AOD20260000172C202600029
138	D-CRLMC/14529/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	PRABHAKAR SABAT VS	// MALKANGIRI /394 /2023 ()	AOD20260000172C202600028
139	D-CRLMC/14537/2026	STATE OF ODISHA RANJAN DAS @ RANJAN KUMAR DAS VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /110 /2023 ()	
140	D-CRLMC/14549/2026	STATE OF ODISHA AJAYA KEJRIWAL @ AJAY KUMAR KEJRIWAL VS	AMIT PRASAD BOSE VS	// BOLANGIR TOWN /201 /2020 ()	
141	D-CRLMC/14573/2026	STATE OF ODISHA PRATAP SAHU VS	MOHAN KUMAR SAHU VS	// JARAPADA /146 /2013 ()	
142	D-CRLMC/14584/2026	STATE OF ODISHA JAYALAL BEHERA VS	BYOMOKESH SAHOO VS	// AINTHAPALI /280 /2022 ()	
143	D-CRLMC/14586/2026	STATE OF ODISHA TILAKDHARI MANDAL VS	SANJIT MISHRA VS	// KHURDA ROAD G.R.P.S. /27 /2010 ()	
144	D-CRLMC/14587/2026	STATE OF ODISHA ARJUN SINGH RAJPUT VS	SUSANTA KUMAR SAHU VS	// //0 ()	AOR20240001059C202600017
145	D-CRLMC/14606/2026	STATE OF ODISHA KORADA SURESH KUMAR VS	IN PERSON VS	// RAMACHANDI /87 /2026 ()	
146	D-CRLMC/14621/2026	STATE OF ODISHA ABHINAV YADAV VS	SURYAKANTA DASMOHAPATRA VS	// BAUNISUNI /70 /2025 ()	AOR20220004152C202600012
147	D-CRLMC/14641/2026	STATE OF ODISHA SUJI ALIAS PRABINAJYOTI SETHI VS	GIRIJA SANKAR NAYAK VS	// // ()	AOD20250000030C202600007
		STATE OF ODISHA		//	

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148	D-CRLMP/14533/2026	KISHOR RAM BHAR VS STATE OF ODISHA	NETRANANDA BISWAL VS	// () //	
149	D-CRLMP/14583/2026	SULOCHANA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// () //	
150	D-CRLMP/14591/2026	PRAJWAL TEWARI VS DEPUTY COMMISSIONER OF POLICE	BASUDEV PUJARI VS	// () //	
151	D-CRLREV/14589/2026	TAPAN KUMAR BISWAL @ GANGA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SARANAKUL /13 /2025 () //	AOR20220003722C202600087
152	D-CRLREV/14603/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /170 /2025 () //	
153	D-CRLREV/14640/2026	SIBA PRASAD PATRA VS RANJAN NAHAK	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600120
154	D-FAO/22631/2026	SABITA MISHRA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
155	D-FAO/22723/2026	SAROJ KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
156	D-FAO/22736/2026	MAHESWAR BARIK VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
157	D-FAO/22745/2026	TAVITAIAH GUDEM VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
158	D-FAO/22758/2026	SANTILATA SETHY VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
159	D-FAO/22764/2026	LATIKA CHANDAN	KARUNAKAR DAS	//	

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		VS	VS	0	
		UNION OF INDIA		//	
160	D-FAO/22772/2026	SHARAT KUMAR SAHOO	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-FAO/22776/2026	SASMITA JENA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-MACA/22541/2026	PRAKASH KISAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		M/S. T.R. CHEMICALS LTD., RAJGANGPUR		//	
163	D-MACA/22654/2026	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD. BHUBANESWAR	RINDHIBALANESWAR	//	
		VS	VS	0	
		BIBHUDUTTA MISHRA		//	
164	D-MACA/22729/2026	SEHENZA ANJUM	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		MD. MANJUR		//	
165	D-MATA/22536/2026	JAGMOHAN DAS	M.MALLESWARAM	//	AOR20220000459C202600001
		VS	VS	0	
		UTPALA PADIHARI		//	
166	D-MATA/22656/2026	PRATAP CHANDRA SAHOO	NIRANJAN LENKA	//	
		VS	VS	0	
		BHANUSMITA SAHOO		//	
167	D-MATA/22691/2026	MADHUSMITA BEHERA	SOUMYA RANJAN DAS	//	
		VS	VS	0	
		RATNAMBAR KUMBHAKAR		//	
168	D-MATA/22755/2026	SUSANTA MOHANTY	GYANA RANJAN MISHRA	//	
		VS	VS	0	
		SOUMYA MOHANTY		//	
169	D-MATA/22766/2026	BABITA SAHA	GYANA RANJAN MISHRA	//	
		VS	VS	0	
		UMAKANTA SWAIN		//	
170	D-RSA/22612/2026	MANJULATA RATH	DEBASIS TRIPATHY	//	AOR20220001665C202600077
		VS	VS	0	

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171	D-TRP(C)/22651/2026	ABHAYA KUMAR RATH PARBATI SAHU VS SANJIT PARIDA	JAYADEBA BEHERA VS	// // 0 //	AOD20240000366C202600070
172	D-TRP(C)/22652/2026	HARAPRIYA NAYAK VS ASHISH NAYAK	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600118
173	D-WA/22535/2026	STATE OF ODISHA VS PRAMOD KUMAR NAYAK	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600169
174	D-WA/22635/2026	STATE OF ODISHA VS GOLAK BIHARI BEHERA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202600176
175	D-WA/22695/2026	UCO BANK, BHUBANESWAR VS KALINGA RAY	BIBEKANANDA UDGATA VS	// 0 //	
176	D-WA/22697/2026	UCO BANK VS PRAKASH KUMAR RAY	BIBEKANANDA UDGATA VS	// 0 //	
177	D-WA/22706/2026	UCO BANK, BHUBANESWAR VS SAROJ KUMAR DAS	BIBEKANANDA UDGATA VS	// 0 //	
178	D-WA/22707/2026	UCO BANK, BHUBANESWAR VS MANOJ KUMAR BEHERA	BIBEKANANDA UDGATA VS	// 0 //	
179	D-WP(C)/22533/2026	ADHIRA MISTRI VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
180	D-WP(C)/22534/2026	MADAN GOPAL MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
181	D-WP(C)/22538/2026	NARENDRAR ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	

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182	D-WP(C)/22540/2026	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
183	D-WP(C)/22542/2026	BHABESH KUMAR GHOSH VS STATE OF ODISHA	AMIT PATTHAIK VS	// 0 //	
184	D-WP(C)/22544/2026	DHARANI SETHI VS R.T.O, DHENKANAL	PRAFULLA KUMAR MAHAPATRA VS	// 0 //	
185	D-WP(C)/22547/2026	MAKAR BALIARSINGH VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //	
186	D-WP(C)/22552/2026	PANKAJ KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
187	D-WP(C)/22555/2026 WP(C)/15391/2026	MANORANJAN PARHI VS GOVT. OF ODISHA	KARUNAKAR DAS VS	// 0 //	AOD20250001270C202600005
188	D-WP(C)/22556/2026	BASUDEV NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
189	D-WP(C)/22557/2026 WP(C)/15394/2026	KEDARNATH PADHI VS GOVT. OF ODISHA	PRANAYA SWAIN VS	// 0 //	AOD20250001270C202600006
190	D-WP(C)/22560/2026 WP(C)/15389/2026	BANSIDHAR PADHI VS GOVT. OF ODISHA	PRANAYA SWAIN VS	// 0 //	AOD20250001270C202600007
191	D-WP(C)/22561/2026 WP(C)/15400/2026	BIKASH CHANDRA DEB VS STATE OF ODISHA	AVIJIT PATTHAIK VS	// 0 //	AOD20240000363C202600024
192	D-WP(C)/22563/2026	KAPILENDRA NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
193	D-WP(C)/22574/2026	SAMBIT NAYAK	PRADIPTA VARMA	//	

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		VS	VS	0	
194	D-WP(C)/22577/2026	PARIMITA MOHANTY		//	
	WP(C)/15415/2026	ABJIT @ ABHIJITA SAHA	KARUNAKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/22579/2026	DIGAMBAR HOTA	JITENDRA SAMANTARAY	//	
	WP(C)/15367/2026	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/22580/2026	MADHUSUDAN NAYAK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/22582/2026	DIGAMBAR PATRO	JITENDRA SAMANTARAY	//	
	WP(C)/15361/2026	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/22583/2026	DR. BINODINI MOHANTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/22584/2026	DR.BASANTA KUMAR BARIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/22585/2026	DR.TARAPADA NAIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/22586/2026	DR. SANTOSH KUMAR MOHAPATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/22587/2026	DR.PRASHANTA KUMAR PAUL	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/22589/2026	DR.PREMALATA BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/22590/2026	DR. JARIMUN NESA	NIHAL RATH	//	
		VS	VS	0	

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205	D-WP(C)/22591/2026	STATE OF ODISHA DR.SANTWANA PARIDA VS	NIHAL RATH VS	// // 0	
206	D-WP(C)/22592/2026	STATE OF ODISHA MAUSUMI DALAI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
207	D-WP(C)/22593/2026	STATE OF ODISHA DR. PRATAP CHANDRA MAHANTA VS	NIHAL RATH VS	// // 0	
208	D-WP(C)/22594/2026	STATE OF ODISHA DR.SWAPNA KUMARI PATTNAYAK VS	NIHAL RATH VS	// // 0	
209	D-WP(C)/22595/2026 WP(C)/15356/2026	STATE OF ODISHA PRADEEP KUMAR PANIGRAHI VS	ATUL TRIPATHY VS	// // 0	
210	D-WP(C)/22596/2026	STATE OF ODISHA DR. NARAYAN PRASAD ACHARYA VS	NIHAL RATH VS	// // 0	
211	D-WP(C)/22597/2026	STATE OF ODISHA BIJAY BEHERA VS	ABHISHEK SAHOO VS	// // 0	AOD20250000978C202600001
212	D-WP(C)/22598/2026	THE SUPERINTENDENT CGST AND CENTRAL AJIT KUMAR SAHOO VS	EXCISE, PURI-II RANGE DEEPAK KU SAHOO VS	// // 0	
213	D-WP(C)/22600/2026	STATE OF ODISHA BASANTA KUMAR ROUT VS	DEBAKANTA MOHANTY VS	// // 0	
214	D-WP(C)/22601/2026	STATE OF ODISHA BIKRAM KESHARI NAYAK VS	KOUSIK ANANDA GURU VS	// // 0	
215	D-WP(C)/22602/2026	STATE OF ODISHA DHRUBA CHARAN MOHANTA VS	SUBASH CHANDRA PANI VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/22604/2026	SURESH KUMAR ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
217	D-WP(C)/22605/2026	SUDARSHAN PALAI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
218	D-WP(C)/22606/2026	KAMAL KRUSHNA MAHANTA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/22607/2026	JAGDISH KUMBHAR VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
220	D-WP(C)/22608/2026	BHAGABAT PRASAD DASH VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
221	D-WP(C)/22610/2026	URMILA SAMAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
222	D-WP(C)/22611/2026	ARATI PRUSTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
223	D-WP(C)/22614/2026	ANNAPURNA GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
224	D-WP(C)/22615/2026	ANIL KUMAR MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
225	D-WP(C)/22617/2026	BINATI MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
226	D-WP(C)/22618/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
227	D-WP(C)/22619/2026	SACHIN AGRAWAL	SIDHARTHA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/22621/2026	DURYODHAN SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/22623/2026	SURYAKANTA PRADHAN	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/22624/2026	BIJOY KUMAR NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/22625/2026	RAJESH KUMAR SINGHA	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/22626/2026	SANJAY KUMAR MOHANTY	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/22627/2026	DR.MONALISHA SENAPATI	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/22628/2026	DR.CHINMAY ROUT	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/22630/2026	DHIRENDRA KUMAR BEHERA	PRAKASH CHANDRA DASH	//	
		VS	VS	0	
		THE COLLECTOR, CUTTACK		//	
236	D-WP(C)/22632/2026	BISWAJIT MAHARANA	ANAND CHANDRA SWAIN	//	AOD20240000548C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/22633/2026	RAGHUNATH PANDA	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/22636/2026	PRAVAT KUMAR SAHOO	NIRANJAN SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/22637/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA DEBRAJ BHUYAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	
240	D-WP(C)/22638/2026	GOBINDA CHANDRA ROULA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600078
241	D-WP(C)/22639/2026	JHASAKETAN SAMAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600079
242	D-WP(C)/22640/2026	BIBEKANANDA DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
243	D-WP(C)/22642/2026	JANAKI NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
244	D-WP(C)/22643/2026	M/S.PIONEER METAL(INDIA) PVT.LTD., VS DEPUTY DIRECTOR (REVENUE) ESIC, JHARSHUGUDA	JHARSHUGUDA SOMANATH MISHRA VS	// 0 //	
245	D-WP(C)/22645/2026	SASHIKANTA JENA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //	
246	D-WP(C)/22646/2026	M/S DASHARATH SAHOO, JAGATSINGHPUR VS EMPLOYEES STATE INSURANCE CORPORATION (E.S.I.C) BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //	
247	D-WP(C)/22647/2026	SANJAY KUMAR JENA VS THE DY.COMMISSIONER OF CT AND GST, CT AND GST ENFORCEMENT UNIT, BALASORE	JIBAN JYOTI PRADHAN VS	// 0 //	
248	D-WP(C)/22648/2026	PURUSOTTAM MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600138
249	D-WP(C)/22655/2026	RATNAKAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600001

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250	D-WP(C)/22657/2026 WP(C)/15376/2026	GHANASHYAM MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
251	D-WP(C)/22662/2026	BIRA KISHORE MEHER VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //	
252	D-WP(C)/22663/2026	M/S KONARK STEEL INDUSTRIES PRIVATE LIMITED VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// () //	AOD20220003503C202600034
253	D-WP(C)/22664/2026	M/S.K.C.S.PRIVATE LTD, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE	CHITTA RANAJAN DAS VS KK-42, ROURKELA	// () //	
254	D-WP(C)/22665/2026	BABITA PARIDA VS STATE BANK OF INDIA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202600061
255	D-WP(C)/22666/2026	NAVNEET NANDE @ NANDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //	AOR20220001797C202600005
256	D-WP(C)/22667/2026	RATNESWAR MAHADEV BIJE, JAGATIPUR, BALASORE VS STATE OF ODISHA	ASANTA KUMAR SATAPATHY VS	// () //	
257	D-WP(C)/22668/2026	DAYANIDHI BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //	
258	D-WP(C)/22669/2026	SATYABRATA DASH VS THE BRANCH MANAGER, SBI, JARAKA	RAKESH KUMAR SARANGI VS	// () //	
259	D-WP(C)/22670/2026	TRILOCHAN DANDASENA VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// () //	
260	D-WP(C)/22671/2026	JAYACHANDRA BEHERA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// () //	
261	D-WP(C)/22672/2026	PITAMBER GOCHAHAYAT	SOM SEKHAR RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/22673/2026	SUBASH CHANDRA MISHRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/22674/2026	DILEEP KUMAR NAYAK	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/22675/2026	TARANISEN SAHOO	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/22676/2026	DILEEP KUMAR NAYAK	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/22677/2026	RAMAY HEMBRAM	DHANANJAY HEMBRAM	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/22678/2026	BIJAYALAKSHMI PATTNAIK	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/22679/2026	SOUBHAGINI DEVI	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/22680/2026	PRASANTA KUMAR SA	BIPLABA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/22681/2026	ALOK KUMAR MAHARANA	RAMAKANTA DAS	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
271	D-WP(C)/22682/2026	ABHIRAM MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/22683/2026	ANANDA CHARAN MARNDI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/22684/2026	STATE OF ODISHA UTKAL KESHARI PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
274	D-WP(C)/22686/2026	STATE OF ODISHA DAMODAR BEHERA VS	LAXMI PRASAD DWIVEDY VS	// // 0	
275	D-WP(C)/22687/2026	STATE OF ODISHA NARAYAN THATOI VS	MAHESWAR MOHANTY VS	// // 0	
276	D-WP(C)/22688/2026	STATE OF ODISHA ER. DILLIP KUMAR PRADHAN VS	ASIT KUMAR DASH VS	// // 0	
277	D-WP(C)/22689/2026	THE EXECUTIVE OFFICER, TALCHER MUNICIPALITY, ANGUL RAMACHANDRA BARIK VS	LAMBODAR PRADHAN VS	// // 0	
278	D-WP(C)/22690/2026	STATE OF ODISHA SIVA PRASAD PRADHANI VS	DR. BINODA KUMAR MISHRA VS	// // 0	
279	D-WP(C)/22692/2026	STATE OF ODISHA NIDHI AGARWAL VS	ASIT KUMAR DASH VS	// // 0	
280	D-WP(C)/22693/2026	UNION OF INDIA BISWANATH KARKARIA VS	ITISHREE TRIPATHY VS	// // 0	
281	D-WP(C)/22696/2026	STATE TAX OFFICER, CT AND GST, RAGAGADA AJAY MUNDA VS	DIPTI RANJAN BHOKTA VS	// // 0	
282	D-WP(C)/22698/2026	STATE OF ODISHA ASWINI KUMAR SENAPATI VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600139
283	D-WP(C)/22700/2026	STATE OF ODISHA AKADASI MALI @ NAIK VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600140
		STATE OF ODISHA		//	

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284	D-WP(C)/22701/2026	SUKANTI NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600141
285	D-WP(C)/22702/2026	KUNTALA PARIDA VS THE EXECUTIVE OFFICER, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //	
286	D-WP(C)/22703/2026	AJAY MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
287	D-WP(C)/22704/2026	M/S ARUNI STONE CRUSHER VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600062
288	D-WP(C)/22705/2026	DEEPAK ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
289	D-WP(C)/22708/2026	BARSARANI BARAL VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
290	D-WP(C)/22709/2026	SUNAFULA MAHANANDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
291	D-WP(C)/22710/2026	BINOD BIHARI MISHRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //	
292	D-WP(C)/22711/2026	SUDHANSU BHUSAN BAL VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/22712/2026	SURYABANTI ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
294	D-WP(C)/22713/2026	BIJAY MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
295	D-WP(C)/22715/2026	ISWAR CHANDRA SAHOO	ANUP UDAYA SENAPATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/22717/2026	RABINDRA KUMAR MALIK	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/22718/2026	MAMATA KUMARI RATH	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/22719/2026	KELU CHARAN PANDA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/22720/2026	KALINGA INSTITUTE OF MANAGEMENT AND TECHNOLOGY, BUNDA	NOESHY, BANDESWARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/22721/2026	KESHAB CHANDRA PARIDA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/22722/2026	KRISHNA CHANDRA NAYAK	CHINMOY PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/22724/2026	PRAVAKAR JENA	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/22726/2026	KHETRA MOHAN ROURAY	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/22727/2026	SULOCHANA MADALA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/22732/2026	DHIREN NAYAK	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/22733/2026	RAJIBA SANDHA	AMIT PRASAD BOSE	//	
		VS	VS	0	

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307	D-WP(C)/22735/2026	STATE OF ODISHA KALIPOI SERVICE CO-OP. SOCIETY LTD.,CUTTACK	BIKRAM CHANDRA GHADEI	// //	
		VS	VS	()	
308	D-WP(C)/22741/2026	RABINDRA KUMAR DASH BASANTA KUMAR BEHURA	TUNA SAHU	// //	
		VS	VS	()	
309	D-WP(C)/22742/2026	BRANCH MANAGER, ICICI BANK LIMITED, BHUBANESWAR MANORANJAN MOHANTY	SANGRAM JENA	// //	
		VS	VS	()	
310	D-WP(C)/22747/2026	STATE OF ODISHA BISHNU PRASAD NAIK	LAXMIKANTA MOHANTY	// //	
		VS	VS	()	
311	D-WP(C)/22750/2026	STATE OF ODISHA PRATAP KUMAR NAYAK	MANAS CHANDRA JENA	// //	
		VS	VS	()	
312	D-WP(C)/22752/2026	STATE OF ODISHA JAGILI SETHI	SURJYA NARAYANA SAHU	// //	AOD20240000242C202600119
		VS	VS	()	
313	D-WP(C)/22754/2026	STATE OF ODISHA TAPAS RANJAN GUMANSINGH	LAXMIKANTA MOHANTY	// //	
		VS	VS	()	
314	D-WP(C)/22762/2026	STATE OF ODISHA MD NAZRUL HAQUE KHAN	SARASWATI SENAPATI	// //	
		VS	VS	()	
315	D-WP(C)/22763/2026	STATE OF ODISHA MANAS KUMAR BASTIA	SHIB SHANKAR MOHANTY	// //	
		VS	VS	()	
316	D-WP(C)/22768/2026	EXCISE COMMISSIONER, CUTTACK, ODISHA MAMINI PANDA	SANTOSH KUMAR MAHANTY	// //	
		VS	VS	()	
317	D-WP(C)/22769/2026	STATE OF ODISHA BIPIN BEHARI JENA	ASHOK KUMAR SAHOO	// //	AOD20240000557C202600057
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/22771/2026	RADHA KRUSHNA JENA VS THE CHIEF ENGINEER,NATIONAL HIGHWAYS AUTHORITY OF INDIA, ODISHA	BEDA PRAKASH PANDA VS	// ()	
319	D-WP(C)/22774/2026	PRANATI KUMARI TRIPATHY VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// ()	
320	D-WP(C)/22779/2026	PITAMBAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// ()	
321	D-WP(C)/22781/2026	NARAYAN CHANDRA PANDA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// ()	
322	D-WP(C)/22782/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// ()	
323	D-WP(C)/22784/2026	GAGAN BEHARI JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()	AOD20240000557C202600058
324	D-WP(C)/22785/2026	BALLAV PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// ()	
325	D-WP(C)/22786/2026	SURESH JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()	AOD20240000557C202600059
326	D-WP(C)/22787/2026	SATYA RANJAN DAS VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// ()	
327	D-WP(C)/22788/2026	FAKIR SA VS STATE OF ODISHA	SANGRAM JENA VS	// ()	
328	D-WP(C)/22789/2026	SANTOSH KUMAR DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
329	D-WP(C)/22790/2026	LAXMAN BEHERA	GYANA RANJAN SETHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/22791/2026	DR.AKSHAY KUMAR SAHU	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/22792/2026	KASHYAP SETHI	SASWATI MOHAPATRA	//	
		VS	VS	()	
		DISTRICT MANAGER, FOOD CORPORATION OF INDIA, SAMBALPUR		//	
332	D-WP(C)/22793/2026	PITABAS BAGH	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/22794/2026	AMBIKA ROUT	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/22795/2026	RAJASHREE NAIK	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/22796/2026	MAHENDRA KUMAR NANDA	ITISHREE TRIPATHY	//	
		VS	VS	()	
		ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CENTRAL ZONE-II, CUTTACK			
336	D-WP(C)/22797/2026	AJAY KUMAR NAIK	BYOMOKESH SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/22798/2026	BIPLAB PARIDA @ BIPLAB KISHORI PARIDA	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WPCRL/14580/2026	SUSANTA MALLICK	SAPAN KUMAR LENKA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/14531/2026	MATRUPRASAD DAS	BHARAT JALLI	AIR FIELD P.S. /77 /2026	AOD20240000581C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/14534/2026	MUNU @ MANU BEHERA	DIPANKAR ACHARYA	DHENKANAL SADAR /263 /2026	
		VS	VS	()	

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341	D-ABLAPL/14542/2026	STATE OF ODISHA PRAHALLAD MISTRI VS	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /76 /2026 ()	
342	D-ABLAPL/14543/2026	STATE OF ODISHA MANAS KUMAR JENA VS	PRAKASH CHANDRA DASH VS	// RAJNAGAR /166 /2026 ()	
343	D-ABLAPL/14544/2026	STATE OF ODISHA DEEPAK KUMAR DAS VS	DEEPAK KU SAHOO VS	// AUL /200 /2026 ()	
344	D-ABLAPL/14545/2026	STATE OF ODISHA DUSMANTA KANHAR VS	PRANAYA SWAIN VS	// PURUNAKATAK /85 /2026 ()	
345	D-ABLAPL/14548/2026	STATE OF ODISHA BIKAS CHANDRA MAJHI VS	BIKRAM CHANDRA GHADAI VS	// BAGDIA /77 /2025 ()	
346	D-ABLAPL/14550/2026	STATE OF ODISHA G. RAJESH REDDY VS	SAYANTAN PANDA VS	// / /0 ()	
347	D-ABLAPL/14552/2026	STATE OF ODISHA SAMARJIT PANDA VS	SITIKANT MISHRA VS	// PHIRINGIA /68 /2019 ()	
348	D-ABLAPL/14556/2026	STATE OF ODISHA ADHIRA BEHERA VS	KARUNAKAR GAYA VS	// ASTARANGA /110 /2022 ()	
349	D-ABLAPL/14557/2026	STATE OF ODISHA BANTI @ ADITYA BEHERA VS	AMIYA KUMAR TARAI VS	// TOMANDO /37 /2026 ()	
350	D-ABLAPL/14559/2026	STATE OF ODISHA ABHAYA SAHOO VS	AMIYA KUMAR TARAI VS	// BALIANTA P.S. /148 /2026 ()	
351	D-ABLAPL/14560/2026	STATE OF ODISHA DEBASISH JENA @ SANKAR VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// JATNI P.S. /33 /2026 () //	

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352	D-ABLAPL/14561/2026	RISHI KUMAR D VS STATE OF ODISHA	VIVEKANANDA JENA VS	BALASORE TOWN /162 /2026 () //	
353	D-ABLAPL/14564/2026	RAJENDRA KUMAR BISWAL VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 () //	
354	D-ABLAPL/14568/2026	GARIKINA BABURAO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	MARINE PS AT PARADIP /35 /2026 () //	
355	D-ABLAPL/14570/2026	BABULI PRATIHARI @ BABU PRATIHARI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /306 /2026 () //	
356	D-ABLAPL/14571/2026	BAIA @ GURUPRASAD JEET VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE CHUDAMANI /52 /2026 () //	
357	D-ABLAPL/14572/2026	SIBANANDA SENDHA VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /100 /2026 () //	
358	D-ABLAPL/14575/2026	SK. SALAM VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK RURAL /388 /2026 () //	
359	D-ABLAPL/14577/2026	SAMIM KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JAJPUR SADAR /144 /2026 () //	
360	D-ABLAPL/14579/2026	SUKANTI BEHERA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	TUMUSINGA /151 /2026 () //	
361	D-ABLAPL/14581/2026	JAGANNATH PRADHAN @ RAJA PRADHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /341 /2026 () //	
362	D-ABLAPL/14582/2026	PADMA CHARAN PARIDA @ GHADU @ PADMA CH. PARIDA VS STATE OF ODISHA	PARIDA TRIPATHY VS	NUAGAON /227 /2025 () //	
363	D-ABLAPL/14585/2026	NATABAR NAYAK	ASHOK KUMAR SARANGI	KOREI /151 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/14588/2026	BAIKUNTHA PADHY	SAROJ KUMAR DASH	DHAULI PS /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/14590/2026	POOJA	AMULYA RATNA PANDA	KHAJURIPADA /19 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/14592/2026	RAJENDRA KUMAR @ RAJENDRA	AMULYA RATNA PANDA	KHAJURIPADA /19 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/14595/2026	RAMJAN MOHAMMAD @ RAMANI KHAN	AMULYA RATNA PANDA	NARASINGHPUR /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/14596/2026	BIPIN BIHARI PRADHAN @ BIPIN PRADHAN	DEBASNAN DAS	SATYABADI /128 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/14597/2026	AKSHAYA KUMAR SAHOO	MRUTYUNJAY PAGAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/14600/2026	BASANTI MODI	AJAYA KUMAR JENA	GHASIPURA /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/14607/2026	SAMEER JENA	SUSANTA KUMAR BARAL	KHUNTUNI /121 /2026	AOR20220001297C202600122
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/14608/2026	SOMANATH GHADEI	BISWARANJAN DALAI	LAXMISAGAR P.S. /260 /2026	AOR20220003722C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/14610/2026	SUDHAKAR PRADHAN @ SUDHAKAR PATRA	ACHYUTANANDA PATTANAIAK	CHANDAKA P.S. /259 /2025	AOD20240000586C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/14614/2026	HARSHA NAIK	LAMBODOR ACHARI	JAGANNATHA PRASAD /133 /2026	AOR20220001311C202600047
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/14616/2026	STATE OF ODISHA TIRTHABASI BEHERA @ SURESH BEHERA VS	AMIT PRASAD BOSE VS	// BELPARA /112 /2026 ()	
376	D-ABLAPL/14617/2026	STATE OF ODISHA RAJESH NAYAK VS	SK. ZAFARULLA VS	// AIRPORT /189 /2026 ()	
377	D-ABLAPL/14618/2026	STATE OF ODISHA PRASANTA BEHERA VS	RAMAKANTA DAS VS	// / /0 ()	
378	D-ABLAPL/14624/2026	IIC, MANCHESWAR POLICE STATION, BBSR MANORANJAN PRUSTY VS	SURESH KUMAR PANDA VS	// CHODWAR /302 /2026 ()	
379	D-ABLAPL/14626/2026	STATE OF ODISHA GODABARI CHHOTARAY @ BULU BALIARSINGH VS	AMRIT MISHRA VS	// BEGUNIA P.S. /162 /2026 ()	
380	D-ABLAPL/14628/2026	STATE OF ODISHA JAGANNATH PATRA VS	BIJAYA KUMAR RAGADA VS	// AUL /140 /2026 ()	AOD20220004577C202600040
381	D-ABLAPL/14631/2026	STATE OF ODISHA UMESH PAIKRAY VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600017
382	D-ABLAPL/14636/2026	STATE OF ODISHA NEERAJ GUPTA VS	RAKESH KUMAR MALLICK VS	// EOW,BHUBANESWAR /20 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :14/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/329/1992 MA/329/1992	STATE MP	A.G.A.	2/2026
2	D-MA/329/1992 MA/329/1992	STATE MP	A.G.A.	3/2026
3	D-EXP/7400/2026 EXP/ /	SASHIKANT BEHURA MP	JITENDRA KUMAR MISHRA (2)	15/2026
4	D-CRP/16126/2026 CRP/ /	M/S. PFIZER LIMITED MP	CHINMAYA MISHRA	47/2026
5	D-CRLMP/11847/2026 CRLMP/594/2026	DR. PRAFULLA KUMAR CHINARA MP	RADHARAMAN DAS NAYAK	136/2026
6	D-CRLMP/11933/2026 CRLMP/559/2026	VICTIM MP	PABITRA KUMAR DUTTA	137/2026
7	D-CMAPL/22716/2026 CMAPL/ /	DURYODHAN PRADHAN MP	SANGRAM JENA	145/2026
8	D-TRP(C)/21657/2026 TRP(C)/150/2026	MANO RANJITA BEHERA MP	MANOJ KUMAR NAYAK	172/2026
9	D-TRP(C)/21114/2026 TRP(C)/154/2026	SATYADEEP MOHANTY MP	HEMNTA KUMAR MOHANTA	173/2026
10	D-TRP(C)/22651/2026 TRP(C)/ /	PARBATI SAHU MP	JAYADEBA BEHERA	174/2026
11	D-TRP(C)/22652/2026 TRP(C)/ /	HARAPRIYA NAYAK MP	SANTOSH KUMAR MAHANTY	175/2026
12	D-RVWPET/35169/2025 RVWPET/217/2025	MAHADEV SAHU MP		243/2026
13	D-RVWPET/12/2022 RVWPET/12/2022	KUNJA BIHARI PAL MP	RAMAKANT MOHANTY	244/2026
14	D-MATA/22536/2026 MATA/ /	JAGMOHAN DAS MP	M.MALLESWARAM	307/2026
15	D-MATA/22536/2026 MATA/ /	JAGMOHAN DAS MP	M.MALLESWARAM	308/2026
16	D-MATA/22656/2026 MATA/ /	PRATAP CHANDRA SAHOO MP	NIRANJAN LENKA	309/2026
17	D-MATA/22691/2026 MATA/ /	MADHUSMITA BEHERA MP	SOUMYA RANJAN DAS	310/2026
18	D-MATA/22755/2026 MATA/ /	SUSANTA MOHANTY MP	GYANA RANJAN MISHRA	311/2026
19	D-MATA/22766/2026 MATA/ /	BABITA SAHA MP	GYANA RANJAN MISHRA	312/2026
20	D-BLAPL/12723/2026 BLAPL/4379/2026	HEMANTA KISHAN MP	RUDRA NARAYAN PARIJA	346/2026
21	D-BLAPL/11588/2026 BLAPL/3961/2026	KANHA DAS MP	BISWAJIT MAHARANA	347/2026
22	D-BLAPL/2911/2017 BLAPL/2911/2017	DIPAK KU.MOHANTY MP		348/2026
23	D-BLAPL/2911/2017 BLAPL/2911/2017	DIPAK KU.MOHANTY MP		349/2026
24	D-CONTC/1511/2026 CONTC/362/2026	SAGARIKA PARIDA MP	PRABIN DAS	349/2026
25	D-CONTC/5622/2023 CONTC/5622/2023	SHASHIBHUSAN PRADHAN MP		350/2026
26	D-BLAPL/2911/2017	DIPAK KU.MOHANTY		

	BLAPL/2911/2017	MP		350/2026
27	D-BLAPL/2911/2017	DIPAK KU.MOHANTY		
	BLAPL/2911/2017	MP		351/2026
28	D-BLAPL/2911/2017	DIPAK KU.MOHANTY		
	BLAPL/2911/2017	MP		352/2026
29	D-BLAPL/2911/2017	DIPAK KU.MOHANTY		
	BLAPL/2911/2017	MP		353/2026
30	D-BLAPL/13790/2026	JITENDRIYA JAGAT	Sanjukta munda	
	BLAPL/4760/2026	MP		354/2026
31	D-BLAPL/32238/2025	ALOK MAHARANA	NIRANJAN PANDA	
	BLAPL/ /	MP		355/2026
32	D-BLAPL/5768/2026	LAKSHMI MONDAL		
	BLAPL/1919/2026	MP		356/2026
33	D-CRLREV/14603/2026	AJIT KUMAR SAHU	BHARAT BHUSAN ROUSTRAY	
	CRLREV/ /	MP		596/2026
34	D-RSA/279/2014	RAMA CH.PATTNAIK	M/S.AMIT PR.PANI	
	RSA/279/2014	MP		802/2026
35	D-RSA/22612/2026	MANJULATA RATH	DEBASIS TRIPATHY	
	RSA/ /	MP		803/2026
36	D-RSA/22612/2026	MANJULATA RATH	DEBASIS TRIPATHY	
	RSA/ /	MP		804/2026
37	D-RSA/22612/2026	MANJULATA RATH	DEBASIS TRIPATHY	
	RSA/ /	MP		805/2026
38	D-ABLAPL/7520/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN		
	ABLAPL/3189/2026	MP		805/2026
39	D-ABLAPL/3572/2026	BICHITRA NAIK		
	ABLAPL/1984/2026	MP		806/2026
40	D-RSA/323/2022	BUDHURAM PATRA	SATYABADI MANTRY	
	RSA/323/2022	MP		806/2026
41	D-RSA/51122/2025	BHUBAN @ BHUBANESWAR BHARSAGRI	USHANTA KUMAR JOSHI	
	RSA/251/2026	MP		807/2026
42	D-ABLAPL/12457/2026	PRATAP KUMAR SAHOO		
	ABLAPL/4954/2026	MP		807/2026
43	D-ABLAPL/3514/2026	KIRAN DEVI JOSHI @ KIRAN DEBI JOSHI		
	ABLAPL/1585/2026	MP		808/2026
44	D-ABLAPL/3889/2026	BASANTI JENA		
	ABLAPL/1957/2026	MP		809/2026
45	D-ABLAPL/37867/2025	BIJAY MOHARANA		
	ABLAPL/14226/2025	MP		810/2026
46	D-ABLAPL/5814/2026	JARRIULLA KHAN		
	ABLAPL/2714/2026	MP		811/2026
47	D-ABLAPL/19499/2019	GOBINDA BEHERA	SANJIT MISHRA	
	ABLAPL/19499/2019	MP		812/2026
48	D-ABLAPL/10704/2026	ABHISHEK BEHERA		
	ABLAPL/4374/2026	MP		813/2026
49	D-ABLAPL/2667/2026	SURAJ PRADHAN		
	ABLAPL/1723/2026	MP		814/2026
50	D-ABLAPL/1114/2026	AJAY SAGAR		
	ABLAPL/580/2026	MP		815/2026
51	D-ABLAPL/33018/2024	DILLIP KUMAR DAS		
	ABLAPL/12730/2024	MP		816/2026
52	D-ABLAPL/5407/2026	SAUNA CHARAN MARNDI		
	ABLAPL/2357/2026	MP		817/2026
53	D-FAO/10119/2026	THE LEGAL MANAGER, CLAIMS, M/S. TATAGHNISSAICOPATD.,BHUBANESWAR		
	FAO/541/2026	MP		833/2026
54	D-FAO/258/2019	DURYODHAN PRADHAN		
	FAO/258/2019	MP		834/2026
55	D-FAO/22202/2026	SALILA SATAPATHY	SANGRAM JENA	
	FAO/ /	MP		835/2026
56	D-FAO/22723/2026	SAROJ KUMAR PANDA	SANGRAM JENA	
	FAO/ /	MP		836/2026
57	D-FAO/22776/2026	SASMITA JENA	SANGRAM JENA	
	FAO/ /	MP		837/2026

58	D-FAO/22776/2026 FAO/ /	SASMITA JENA MP	SANGRAM JENA	838/2026
59	D-CMP/22588/2026 CMP/ /	NILAMANI SUTAR MP	PRASANNA KUMAR RATH (1)	956/2026
60	D-CMP/22537/2026 CMP/ /	RANJU BEHERA MP	NIRANJAN PANDA	957/2026
61	D-CMP/22620/2026 CMP/ /	SUBHALAXMI INNOVATIVE PVT. LTD MP	AMIYA KUMAR TARAI	958/2026
62	D-CMP/22714/2026 CMP/ /	RAMA CHANDRA MISHRA MP	ASHOK KUMAR BEHERA	959/2026
63	D-CMP/16796/2026 CMP/704/2026	ADAM ALLI MP		960/2026
64	D-CMP/22777/2026 CMP/ /	RADHARANI BUS OWNERS ASSOCIATIONS MP	BARANANDA PATNAIKESWAR	961/2026
65	D-MACA/22541/2026 MACA/ /	PRAKASH KISAN MP	PRADEEP KUMAR MISHRA	1132/2026
66	D-MACA/22541/2026 MACA/ /	PRAKASH KISAN MP	PRADEEP KUMAR MISHRA	1133/2026
67	D-MACA/22310/2026 MACA/ /	SR. D.M., NATIONAL INSURANCE CO. LTD MP	PRADEEP KUMAR MAHALI	1134/2026
68	D-MACA/22314/2026 MACA/ /	SR. D.M., NATIONAL INSURANCE CO. LTD MP	PRADEEP KUMAR MAHALI	1135/2026
69	D-MACA/36042/2024 MACA/851/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD MP	RANJAN KUMAR BALPURI	1136/2026
70	D-MACA/17633/2026 MACA/ /	MAMATA BARIK MP	KAPILA CHARAN NAYAK	1137/2026
71	D-MACA/17633/2026 MACA/ /	MAMATA BARIK MP	KAPILA CHARAN NAYAK	1138/2026
72	D-MACA/22654/2026 MACA/ /	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD MP	ANJIBABU BANESWAR	1139/2026
73	D-CRLMC/14537/2026 CRLMC/ /	RANJAN DAS @ RANJAN KUMAR DAS MP	BIPIN KUMAR NAYAK	1287/2026
74	D-CRLMC/14549/2026 CRLMC/ /	AJAYA KEJRIWAL @ AJAY KUMAR KEJRIWAL MP	MIT PRASAD BOSE	1288/2026
75	D-CRLMC/11321/2026 CRLMC/1379/2026	SUSHANTA MISHRA @ SUSHANTA KUMAR MISHRA MP	SHRUTI DAS	1289/2026
76	D-CRLMC/5243/2026 CRLMC/670/2026	DR.KAMALA TIRKEY@SWAIN MP	BHARAT JALLI	1290/2026
77	D-CRLMC/14584/2026 CRLMC/ /	JAYALAL BEHERA MP	BYOMOKESH SAHOO	1291/2026
78	D-CRLMC/5900/2026 CRLMC/693/2026	PRADEEP SETHI@PRADEEP KUMAR SETHI MP	BHARAT JALLI	1292/2026
79	D-CRLMC/13755/2024 CRLMC/2084/2024	PURNA CHANDRA PANDA MP		1293/2026
80	D-CRLMC/3390/2023 CRLMC/3390/2023	BIKASH KUMAR JAIN MP		1294/2026
81	D-CRLA/17523/2025 CRLA/664/2025	KANHU KISHUR PANDA@KANHU KISHOR PANDA MP	PRADEEP KUMAR DAS	1314/2026
82	D-CRLA/1327/2026 CRLA/74/2026	BIPRA@PINTU@BIPRAKISHOR MATARI MP	SOUMYA MISHRA	1315/2026
83	D-CRLA/32478/2024 CRLA/1164/2024	BIJAYA KUMAR NAIK MP	SAROJ KUMAR PADHY	1316/2026
84	D-CRLA/14530/2026 CRLA/ /	DULABHA NAIK MP	RAJENDRA NARAYAN ROUT	1317/2026
85	D-CRLA/35386/2025 CRLA/1323/2025	ARAT CHATI@ARATA CHHATI MP	UMAKANTA BARIK	1318/2026
86	D-CRLA/29764/2025 CRLA/1148/2025	RABINDRA MAHAKUD@DIPU MP	BISWA BHUSAN DAS	1319/2026
87	D-CRLA/12103/2025 CRLA/486/2025	NAYAN BAG MP	SUSHANTA KUMAR JOSHI	1320/2026
88	D-CRLA/14563/2026 CRLA/ /	SRIKANTA SETHY MP	DINESH KUMAR MOHANTY	1321/2026
89	D-CRLA/14563/2026	SRIKANTA SETHY	DINESH KUMAR MOHANTY	

	CRLA/ /	MP		1322/2026
90	D-CRLA/14563/2026	SRIKANTA SETHY	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1323/2026
91	D-CRLA/165/2019	BIRAJU@BRAJA MOHAN NAIK	DILIP KUMAR SAHU	
	CRLA/165/2019	MP		1324/2026
92	D-CRLA/14566/2026	GANGADHAR NAIK	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1325/2026
93	D-CRLA/14566/2026	GANGADHAR NAIK	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1326/2026
94	D-CRLA/14566/2026	GANGADHAR NAIK	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1327/2026
95	D-CRLA/14567/2026	RAMESH CHANDRA SETHY	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1328/2026
96	D-CRLA/14567/2026	RAMESH CHANDRA SETHY	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1329/2026
97	D-CRLA/14567/2026	RAMESH CHANDRA SETHY	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		1330/2026
98	D-WA/22535/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1786/2026
99	D-WA/22535/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1787/2026
100	D-WA/22695/2026	UCO BANK, BHUBANESWAR	BIBEKANANDA UDGATA	
	WA/ /	MP		1788/2026
101	D-WA/22697/2026	UCO BANK	BIBEKANANDA UDGATA	
	WA/ /	MP		1789/2026
102	D-WA/3999/2026	BHUBANESWAR MUNICIPAL CORPORATION	ANIBRATA RATH	
	WA/201/2026	MP		1790/2026
103	D-WA/4001/2026	BHUBANESWAR MUNICIPAL CORPORATION	ANIBRATA RATH	
	WA/190/2026	MP		1791/2026
104	D-WA/4116/2026	BHUBANESWAR MUNICIPAL CORPORATION	ANIBRATA RATH	
	WA/654/2026	MP		1792/2026
105	D-WA/22635/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1793/2026
106	D-WA/22635/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1794/2026
107	D-WA/22706/2026	UCO BANK, BHUBANESWAR	BIBEKANANDA UDGATA	
	WA/ /	MP		1795/2026
108	D-WA/22707/2026	UCO BANK, BHUBANESWAR	BIBEKANANDA UDGATA	
	WA/ /	MP		1796/2026
109	D-WP(C)/44083/2025	RAKESH KUMAR PRUSTY	JATINDRA KUMAR MOHAPATRA	
	WP(C)/31498/2025	MP		9387/2026
110	D-WP(C)/22524/2026	PRATYUSHA CHANDRA SUBUDHI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		9388/2026
111	D-WP(C)/15396/2026	MANSOOR ALI QUADRI (TEACHER)	PADMANAVA JENA	
	WP(C)/11970/2026	MP		9389/2026
112	D-WP(C)/22525/2026	ER. SASANKA SEKHAR DALABEHERA	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		9390/2026
113	D-WP(C)/22542/2026	BHABESH KUMAR GHOSH	AMIT PATTNAIK	
	WP(C)/ /	MP		9391/2026
114	D-WP(C)/22527/2026	M/S SUDHARMA INFRATECH PRIVATE LIMITED	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9392/2026
115	D-WP(C)/22547/2026	MAKAR BALIARSINGH	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9393/2026
116	D-WP(C)/22552/2026	PANKAJ KUMAR SAHOO	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		9394/2026
117	D-WP(C)/44128/2024	UNION OF INDIA	BISWAJIT MAHARANA, MR.P.K.PARHI, DSGI	
	WP(C)/27576/2024	MP		9395/2026
118	D-WP(C)/22556/2026	BASUDEV NAYAK	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		9396/2026
119	D-WP(C)/6966/2026	BHARAT CHANDRA JENA		
	WP(C)/5806/2026	MP		9397/2026
120	D-WP(C)/22563/2026	KAPILENDRA NAYAK	SANDIPANI NAYAK	
	WP(C)/ /	MP		9398/2026

121	D-WP(C)/22574/2026 WP(C)/ /	SAMBIT NAYAK MP	PRADIPTA VARMA	9399/2026
122	D-WP(C)/22577/2026 WP(C)/15415/2026	ABJIT @ ABHIJITA SAHA MP	KARUNAKAR DAS	9400/2026
123	D-WP(C)/22561/2026 WP(C)/15400/2026	BIKASH CHANDRA DEB MP	AVIJIT PATNAIK	9401/2026
124	D-WP(C)/22579/2026 WP(C)/15367/2026	DIGAMBAR HOTA MP	JITENDRA SAMANTARAY	9402/2026
125	D-WP(C)/22582/2026 WP(C)/15361/2026	DIGAMBAR PATRO MP	JITENDRA SAMANTARAY	9403/2026
126	D-WP(C)/20794/2026 WP(C)/14249/2026	BASANTA BALA MP		9404/2026
127	D-WP(C)/22592/2026 WP(C)/ /	MAUSUMI DALAI MP	MANOJA KUMAR KHUNTIA	9407/2026
128	D-WP(C)/22595/2026 WP(C)/15356/2026	PRADEEP KUMAR PANIGRAHI MP	ATUL TRIPATHY	9408/2026
129	D-WP(C)/22507/2026 WP(C)/ /	PANCHANAN SAHU MP	TUSHAR KANTA NAYAK	9409/2026
130	D-WP(C)/5636/2026 WP(C)/4772/2026	BINOD CHANDRA DAS MP	BANSHIDHAR SATAPATHY	9410/2026
131	D-WP(C)/22601/2026 WP(C)/ /	BIKRAM KESHARI NAYAK MP	KOUSIK ANANDA GURU	9411/2026
132	D-WP(C)/22606/2026 WP(C)/ /	KAMAL KRUSHNA MAHANTA MP	SUJIT KUMAR SWAIN	9412/2026
133	D-WP(C)/22605/2026 WP(C)/ /	SUDARSHAN PALAI MP	KOUSIK ANANDA GURU	9413/2026
134	D-WP(C)/22607/2026 WP(C)/ /	JAGDISH KUMBHAR MP	SURAJ MOHANTY	9414/2026
135	D-WP(C)/14046/2026 WP(C)/10305/2026	M/S.RKD CONSTRUCTION PVT.LTD., BHUBANESWAR MP	BANESWAR KHERJI	9415/2026
136	D-WP(C)/22608/2026 WP(C)/ /	BHAGABAT PRASAD DASH MP	SOUGAT DASH	9416/2026
137	D-WP(C)/19049/2026 WP(C)/13422/2026	M/S.RKD CONSTRUCTIONS PVT.LTD., BHUBANESWAR MP	BRUNESWAR CHARYA	9417/2026
138	D-WP(C)/19055/2026 WP(C)/13427/2026	M/S.RKD CONSTRUCTIONS PVT.LTD., BHUBANESWAR MP	BRUNESWAR CHARYA	9418/2026
139	D-WP(C)/19073/2026 WP(C)/13520/2026	M/S.RKD CONSTRUCTIONS PVT. LTD., BHUBANESWAR MP	BRUNESWAR CHARYA	9419/2026
140	D-WP(C)/19067/2026 WP(C)/13548/2026	M/S.RKD CONSTRUCTIONS PVT.LTD, BHUBANESWAR MP	BRUNESWAR CHARYA	9420/2026
141	D-WP(C)/39086/2025 WP(C)/ /	SANJAY MISHRA MP	PRABIR KUMAR PRADHAN	9421/2026
142	D-WP(C)/22615/2026 WP(C)/ /	ANIL KUMAR MOHANTY MP	BISWABIHARI MOHANTY	9422/2026
143	D-WP(C)/22617/2026 WP(C)/ /	BINATI MOHANTY MP	BISWABIHARI MOHANTY	9423/2026
144	D-WP(C)/22529/2025 WP(C)/15576/2025	SAMBIT KUMAR SAHOO MP	ANWESHA MISHRA	9424/2026
145	D-WP(C)/22618/2026 WP(C)/ /	SUSANTA KUMAR JENA MP	BISWABIHARI MOHANTY	9425/2026
146	D-WP(C)/22619/2026 WP(C)/ /	SACHIN AGRAWAL MP	SIDHARTHA DAS	9426/2026
147	D-WP(C)/22621/2026 WP(C)/ /	DURYODHAN SAHOO MP	TUSHAR KANTA NAYAK	9427/2026
148	D-WP(C)/22623/2026 WP(C)/ /	SURYAKANTA PRADHAN MP	BISWABIHARI MOHANTY	9428/2026
149	D-WP(C)/22624/2026 WP(C)/ /	BIJOY KUMAR NAYAK MP	TUSHAR KANTA NAYAK	9429/2026
150	D-WP(C)/22626/2026 WP(C)/ /	SANJAY KUMAR MOHANTY MP	BISWABIHARI MOHANTY	9430/2026
151	D-WP(C)/22630/2026 WP(C)/ /	DHIRENDRA KUMAR BEHERA MP	PRAKASH CHANDRA DASH	9431/2026
152	D-WP(C)/31754/2024	MANORANJAN SINGH	ARUN KUMAR PATRA	

	WP(C)/18838/2024	MP		9432/2026
153	D-WP(C)/20329/2026 WP(C)/14639/2026	BENU DHAR PRADHAN MP	ARUN KUMAR PATRA	9433/2026
154	D-WP(C)/22632/2026 WP(C)/ /	BISWAJIT MAHARANA MP	ANAND CHANDRA SWAIN	9434/2026
155	D-WP(C)/22632/2026 WP(C)/ /	BISWAJIT MAHARANA MP	ANAND CHANDRA SWAIN	9435/2026
156	D-WP(C)/22637/2026 WP(C)/ /	DEBRAJ BHUYAN MP	SUBHADUTTA ROU TRAY	9436/2026
157	D-WP(C)/22636/2026 WP(C)/ /	PRA VAT KUMAR SAHOO MP	NIRANJAN SAHOO	9437/2026
158	D-WP(C)/22139/2026 WP(C)/ /	SANGHAMITRA NAYAK MP	PRASANTA KUMAR SATAPATHY	9438/2026
159	D-WP(C)/7574/2026 WP(C)/5786/2026	PRADIP CHANDRA SAHOO MP	RANJAN KUMAR ROUT	9439/2026
160	D-WP(C)/22643/2026 WP(C)/ /	M/S.PIONEER METAL(INDIA) PVT.LTD., JHARSUGUDA MP	SRINIVAS MISHRA	9440/2026
161	D-WP(C)/22000/2026 WP(C)/ /	SHAKUNTALA PRADHAN MP	MAHITOSH SINHA	9441/2026
162	D-WP(C)/22646/2026 WP(C)/ /	M/S DASHARATH SAHOO, JAGAT SINGHPUR MP	SRIDHARTH SHANKAR PADHY	9442/2026
163	D-WP(C)/22647/2026 WP(C)/ /	SANJAY KUMAR JENA MP	JIBAN JYOTI PRADHAN	9443/2026
164	D-WP(C)/37730/2023 WP(C)/37730/2023	HATI JHURI GRAM PANCHAYAT, HATI JHURI MP	NIRANJAN LENKA	9444/2026
165	D-WP(C)/14373/2026 WP(C)/14537/2026	BHUBANESWAR POWER PLANT MAZDOORANIKANTA MP	ANANTA KAPATRA	9445/2026
166	D-WP(C)/9328/2026 WP(C)/10498/2026	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA MP	ANIB MULLICK	9446/2026
167	D-WP(C)/22657/2026 WP(C)/15376/2026	GHANASHYAM MOHAPATRA MP	SOUMYA MISHRA	9447/2026
168	D-WP(C)/13531/2026 WP(C)/10507/2026	JIBAN KUMAR BEHERA MP		9448/2026
169	D-WP(C)/22664/2026 WP(C)/ /	M/S.K.C.S.PRIVATE LTD, ANGUL MP	CHITTA RANAJAN DAS	9449/2026
170	D-WP(C)/22667/2026 WP(C)/ /	RATNESWAR MAHADEV BIJE, JAGATI PUR, BALASORE MP	PRASANTA KUMAR SATAPATHY	9450/2026
171	D-WP(C)/22668/2026 WP(C)/ /	DAYANIDHI BEHERA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	9451/2026
172	D-WP(C)/22671/2026 WP(C)/ /	JAYACHANDRA BEHERA MP	BIPLABA MOHANTY	9452/2026
173	D-WP(C)/22663/2026 WP(C)/ /	M/S KONARK STEEL INDUSTRIES PRIVATE LIMITED MP	BAIBASA DATA PANIGRAHI	9453/2026
174	D-WP(C)/22677/2026 WP(C)/ /	RAMAY HEMBRAM MP	DHANANJAY HEMBRAM	9454/2026
175	D-WP(C)/22678/2026 WP(C)/ /	BIJAYALAKSHMI PATTNAIK MP	SAILAZA NANDAN DAS	9455/2026
176	D-WP(C)/22680/2026 WP(C)/ /	PRASANTA KUMAR SA MP	BIPLABA MOHANTY	9456/2026
177	D-WP(C)/22682/2026 WP(C)/ /	ABHIRAM MOHANTA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	9457/2026
178	D-WP(C)/22665/2026 WP(C)/ /	BABITA PARIDA MP	ANJAN KUMAR BISWAL	9458/2026
179	D-WP(C)/22683/2026 WP(C)/ /	ANANDA CHARAN MARNDI MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	9459/2026
180	D-WP(C)/1615/2026 WP(C)/2508/2026	SK.KEFARUDDIN MP		9460/2026
181	D-WP(C)/22684/2026 WP(C)/ /	UTKAL KESHARI PRADHAN MP	BIBHUTI BHUSAN SWAIN	9461/2026
182	D-WP(C)/22687/2026 WP(C)/ /	NARAYAN THATOI MP	MAHESWAR MOHANTY	9462/2026
183	D-WP(C)/22692/2026 WP(C)/ /	NIDHI AGARWAL MP	ASIT KUMAR DASH	9463/2026

184	D-WP(C)/22702/2026 WP(C)/ /	KUNTALA PARIDA MP	RAJESH RANJAN SAHOO	9464/2026
185	D-WP(C)/22710/2026 WP(C)/ /	BINOD BIHARI MISHRA MP	DEVASHIS PANDA	9465/2026
186	D-WP(C)/18220/2024 WP(C)/13456/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9466/2026
187	D-WP(C)/18653/2024 WP(C)/13448/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9467/2026
188	D-WP(C)/18224/2024 WP(C)/13453/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9468/2026
189	D-WP(C)/18587/2024 WP(C)/12318/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9469/2026
190	D-WP(C)/18644/2024 WP(C)/12124/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9470/2026
191	D-WP(C)/18591/2024 WP(C)/12118/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9471/2026
192	D-WP(C)/9906/2014 WP(C)/9906/2014	NSIC LTD. MP	M/S.SMITA RANJAN PATNAIK	9472/2026
193	D-WP(C)/22720/2026 WP(C)/ /	KALINGA INSTITUTE OF MANAGEMENT MP	ANDESECHHON DORA PATNAIK BANKESWAR	9473/2026
194	D-WP(C)/18215/2024 WP(C)/13465/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9474/2026
195	D-WP(C)/18601/2024 WP(C)/14959/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9475/2026
196	D-WP(C)/18204/2024 WP(C)/13459/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONAL RANJAN PATNAIK	9476/2026
197	D-WP(C)/9905/2014 WP(C)/9905/2014	NSIC LTD. MP	M/S.SMITA RANJAN PATNAIK	9477/2026
198	D-WP(C)/9907/2014 WP(C)/9907/2014	NSIC LTD. MP	M/S.SMITA RANJAN PATNAIK	9478/2026
199	D-WP(C)/22722/2026 WP(C)/ /	KRISHNA CHANDRA NAYAK MP	CHINMOY PATRA	9479/2026
200	D-WP(C)/22735/2026 WP(C)/ /	KALIPOI SERVICE CO-OP. SOCIETY LTD., MP	CHITRAKANCHANDRA GHADEI	9480/2026
201	D-WP(C)/22704/2026 WP(C)/ /	M/S ARUNI STONE CRUSHER MP	KAJAL SAHOO	9481/2026
202	D-WP(C)/22741/2026 WP(C)/ /	BASANTA KUMAR BEHURA MP	TUNA SAHU	9482/2026
203	D-WP(C)/22750/2026 WP(C)/ /	PRATAP KUMAR NAYAK MP	MANAS CHANDRA JENA	9483/2026
204	D-WP(C)/22763/2026 WP(C)/ /	MANAS KUMAR BASTIA MP	SHIB SHANKAR MOHANTY	9484/2026
205	D-WP(C)/47073/2025 WP(C)/32538/2025	KANHU CHARAN BEHERA MP		9485/2026
206	D-WP(C)/22779/2026 WP(C)/ /	PITAMBAR SAHU MP	SOURAV DAS	9486/2026
207	D-WP(C)/22787/2026 WP(C)/ /	SATYA RANJAN DAS MP	PRASANNA KUMAR PANDA	9487/2026
208	D-WP(C)/22797/2026 WP(C)/ /	AJAY KUMAR NAIK MP	BYOMOKESH SAHOO	9488/2026
209	D-WP(C)/22769/2026 WP(C)/ /	BIPIN BEHARI JENA MP	ASHOK KUMAR SAHOO	9489/2026
210	D-WP(C)/22798/2026 WP(C)/ /	BIPLAB PARIDA @ BIPLAB KISHORI PARIDA MP	PRATIK DASH	9490/2026